

Price Rise of Ice Cream

9647. SHRI M. RAM GOPAL REDDY: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government's attention has been drawn to the recent spurt in prices of ice-cream in Delhi; and

(b) if so, the steps Government propose to take to bring down the prices of ice cream so as to make it accessible to the common man during the summer months?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL DEVELOPMENT (SHRI R. V. SWAMINATHAN): (a) and (b) Ice-cream is not an essential item of food. This product is neither subject to any price control, nor Government proposes to impose any control over its prices.

भारतीय खाद्य निगम के जिला मनेजर का संघ लोक सेवा आयोग के सुभाव तर दोष मुक्त करना

9648. श्री सुभाष यादव: क्या कृषि मंत्री यह बताने की कृपा करेंगे कि संघ लोक सेवा आयोग द्वारा (दोखिए) केन्द्रीय सर्तकता आयोग की 1980 की रिपोर्ट, पृष्ठ 58 पैरा (सात) भारतीय खाद्य निगम के एक जिला मनेजर को इस तथ्य से कि उसके द्वारा एक डिपो से दूसरे डिपो पर बोरियों का अन्तरण करने के कार्य से निगम को भारी हानी के संबंध में उसके विरुद्ध लगाए गए आरोप के बावजूद उसे दोष मुक्त करने के लिए परामर्श देने के क्या कारण हैं?

कृषि तथा शामीय विकास मंत्रालयों में उप मंत्री (कुमारी कमला कुमारी): इस कोर्ट के रिकार्ड की बारीकी से जांच करने के बाद, संघ लोक सेवा आयोग इस निष्कर्ष पर पहुंचा कि संबंधित अधिकारी के विरुद्ध लगाया गया आरोप सिद्ध नहीं हुआ था। अतः आयोग ने यह परामर्श दिया था कि उस अधिकारी के विरुद्ध अनुशासनिक कार्यवाही को बन्द कर दिया जाना चाहिये।

PROF. K. K. TEWARY (Buxar): In West Bengal half a dozen important Congress(I) workers have been murdered by CPM people.

MR. SPEAKER: This is a State subject.

PROF. K. K. TEWARY: This incident is taking place every day. I demand a statement from the Home Minister. (Interruptions).

MR. SPEAKER: It is a State subject.

PROF. K. K. TEWARY: It is a very important issue now. This will lead to further violence. (Interruptions).

MR. SPEAKER: It is a State subject. Nothing will go on record now.

(Interruptions)**

DR. SUBRAMANIAM SWAMY (Bombay North East): When you permitted discussion on Garhwal, although it is recognised that elections are a matter for the Election Commission, nevertheless, this being an important issue you allowed it.

Yesterday, I was in Simla. I found BJP is parading as Janata Party.

MR. SPEAKER: No showing of posters, Dr. Subramaniam Swamy.

(Interruptions)

DR. SUBRAMANIAM SWAMY: Shri Moraji Desai is propagated as a member of the BJP. This kind of false propaganda is going on. How can we keep quiet? Parliament must know about this.

MR. SPEAKER: That is for the Election Commission.

DR. SUBRAMANIAM SWAMY: See the fraud that is being committed. This is a plot. (Interruptions).

MR. SPEAKER: Mr. Swami, it is for the Election Commission.

(Interruptions)